sheuld countermand it. It will be open.. .

SHRI PILOO MODY: I would like to check his abuse.

MR. CHAIRMAN: That is all right. Mr. Mody, if you begin checking abuse, there will not be half the work done in the House.

RE. DELAY IN INDIAN AIRLINES FLIGHTS

^ PROF. RAMLAL PARIKH (Gujarat): I want to make a small submission and bring to your attention that yesterday the Indian Airlines from Bombay did nor take off, and four MPs were stranded at Ahmedabad, who wanted to come here, including Members from the other side. I wish you told the Minister in charge of Civil Aviation that the Airlines should become regular because from morning 7 o'clock we waited at the Ahmedabad Airport. The plane arrived at 12 midnight and we were deprived of participating in the voting.

MR. CHAIRMAN: Professor Saheb, do you want the Minister to be present at every flight?

PROF. RAMLAL PARIKH: He can enquire into the matter.

MR. CHAIRMAN: He will enquire into it. I do not think that it was deliberately done.

SHRI PILOO MODY (Gujarat): The matter can be solved by installing voting machines at every airport.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Mr. Piloo Mody does not agree with the hon.Member.

MR. CHAIRMAN: No, no. If you instal machines everywhere, Mr. Piloo Mody will not be seen in this House.

SHRI PILOO MODY: What a relief for you, Sir!

MR. CHAIRMAN: He will look into it. I think we will stop it there. (Interruptions). I think I will tell the Deputy Chairman. He will read the proceedings. That is all.

ANNOUNCEMENT RE REPRI-MAND OF CONTEMNERS AT BAR OF THE HOUSE

MR. CHAIRMAN : I think this is a very important announcement.

I may inform the House that in pursuance of the decision taken by the House on the 22nd December, 1980, Secretary-General has issued summonses to Shri Dinesh Chandra Garg, Shri Anil Kumar Garg and Shri Vishnu Kumar Garg to appear in person to receive the reprimand at the Bar of the House on Wednesday, the 24th December 1980at 11.00 A. M.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: I think we will now proceed with the business because the time is short unless we continue on the 26th which I do not think we will do.

I. Report and Accounts (1979" 80) of the Bharat Gold Mines, Limited Oorgaum (Karnataka) and related paper II. Report and Accounts (179-80) of the Mineral Expl ration Corporation Limbed, Nagpur and related papers